

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4691
ANSWERED ON:25.04.2000
COPS WITH DOUBTFUL INTEGRITY
RAMJI MANJHI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Commissioner of Police, Delhi has ordered compilation of list of officers and cops suspected to be of doubtful integrity having links with criminals;
- (b) if so, the details thereof;
- (c) the other measures taken up by the police chief to clean the image of cops in Delhi.
- (d) Whether Delhi cops extort money from the people under duress and threat and detain people on false grounds; and
- (e) If so, the number of cops arrested on this count in Delhi during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

- (a) & (b): Yes, Sir. Delhi Police have initiated action to update the list of police officials of doubtful integrity maintained by their Vigilance unit.
- (c) The measures taken to improve the public image of Delhi Police are mainly as follows:
- (a) Strengthening of the Vigilance branch at Police Headquarters;
 - (b) setting up of a Public Grievances Cell in each police District;
 - (c) deterrant action against officials found involved in malpractices/ misbehaviour;
 - (d) emphasis laid on strict observance of human rights;
 - (e) frequent briefing given to police officials by senior officers including the Commissioner of Police;
 - (f) earmarking of telephone No. 3319922 for the benefit of the public to enable them to seek emergent help in cases of harassment by police officials;
 - (g) earmarking of Post Box No. 171 to enable the public to inform the Commissioner of Police about any criminal or corrupt activity of a police official;
 - (h) advertising of the FAX numbers of District Deputy Commissioners of Police to provide direct communication between the public and the Deputy Commissioner of Police concerned.
- (d) There have been some instances where such complaints were made against individual police officials.
- (e) The requisite information is given as under:-

Year	No. of police officials arrested
1997	11
1998	13
1999	8
2000	10
(upto 15.4.2000)	

